

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

44

T.C.P No. 25/(MAH)/2016
MA No. 05/2017 & 39/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES: Mrs. Chandrasena Vishwas Patil
V/s.
M/s. Shah and Jain Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Adv. Nidhi Chheda i/b Subir Kumar	Advocate for Petitioner	
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2.	Adv. Shazeen Zaveri i/b Dhaval Vossanji & Associates.	Advocate for Respondent Nos. 1 to 4.	
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3.	Sunila Chauhan	Adv. for Proposed Res. 8 to 13	
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4.	Ameya Lambhate	Adv. for Proposed Resp Nos. 14 to 18	
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ORDER

MA 05 & 39/2017 IN TCP 25/241-242, 244/NCLT/MB/MAH/2016

At request of both the parties, list this matter on 11.08.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)